

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 09 /2023

**IN THE MATTER OF:**

**BHARAT SEHRAWAT** .....Applicant

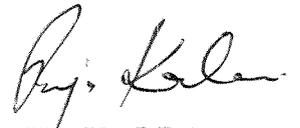
Versus

**DR. UMESH VERMA & ORS.....Respondent(s)**

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Through



PUJA KALRA

Standing Counsel MCD

Chamber No. 430, Block-I

Delhi High Court, New Delhi.

Mobile- 9312839323

**NEW DELHI**

**DATED:** 30/01/2024

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 09 /2023

**IN THE MATTER OF:**

BHARAT SEHRAWAT .....Applicant

Versus

DR. UMESH VERMA & ORS.....Respondent(s)

**Status Report by way of affidavit on behalf of the Respondent No. 4 /**

**Municipal Corporation of Delhi.**

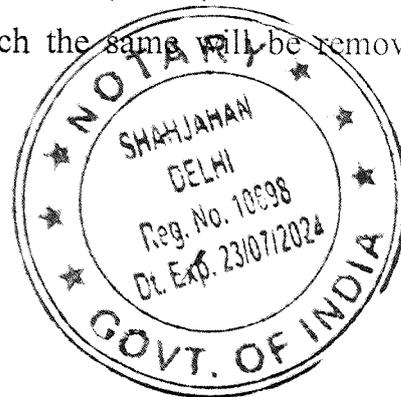
Affidavit of Sh. Shadab Alam S/o Sh. Late Mohd. Naieem Ali, Aged about 36 years, Executive Engineer (Maintenance-IV), South Zone, Municipal Corporation of Delhi, on behalf of the MCD.

I the above named deponent do hereby solemnly affirm and declare here as under:-

1. That I am presently working as Executive Engineer (Maintenance-IV), South Zone, Municipal Corporation of Delhi and fully conversant with the facts of the case on the basis of the record maintained and made available in this regard and as such am competent to depose and swear the present affidavit on behalf of the respondent/ Municipal Corporation of Delhi.
2. That a Complaint of encroachment over public land by the owner/occupier of Flat No. 4050, Sector C-4, Vasant Kunj, New Delhi dated 28.12.2022 was received by EE (Maintenance), South Zone, MCD from Applicant/ Sh. Bharat Sehrawat.



3. That the Complainant has mentioned that encroachment of common road/path way and sideway also encloses space designated for plant tree, after occupying the same and building a pacca floor. The complainant also mentioned that his privacy & personal security was highly compromised by the pacca boundary walls built by the owner/occupier under his balcony. (Copy enclosed) Accordingly, a notice dated 03.01.2023 issued to the owner/occupier of Flat No. 4050, Sector C-4, Vasant Kunj, New Delhi seeking their response to the complaint.
4. That Written response from S. Varma was received on 09.01.2023, wherein addition/extension of the premises of Flat No. 4050, Sector C-4, Vasant Kunj, New Delhi was denied and it was claimed to be in original shape. The submissions of the owner/occupier of Flat No. 4050, Sector C-4, Vasant Kunj regarding non-encroachment found to be false, on ground visit by concerned JE and accordingly reported.
5. That another notice was accordingly issued on 06.02.2023 to the owner/occupier of Flat No, 4050, Sector C-4, Vasant Kunj, New Delhi which mentioned that as per the report of area JE, they have encroached the govt. land/green area/planter area after removal of plants and demolition of the platform meant for planter. The same had been paved with concrete and encroached by constructing a boundary wall around it. Further, they had also encroached govt. land by way of putting fibre sheets, iron fencing. The detail of encroachment was shown in map which was enclosed with the notice served to owner/occupier of Flat No, 4050, Sector C-4, Vasant Kunj, New Delhi. They were requested to remove the encroachment from govt. land within 07 days of the receipt of the notice or submit reply within 07 days why the encroachment should not be removed, failing which the same will be removed by



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MCD on their risk and cost without giving any further notice. Copy of the notice dated 06.02.2023 is annexed herewith as ANNEXURE-A.

- 6. That a joint operation in large scale was undertaken by Maintenance & Building departments of MCD (South Zone) was undertaken in Sector C-4, Vasant Kunj on 05.12,2023 wherein the encroachment referred in OA no. 09/2023 was removed in addition to the action taken on 08 other flats in pursuance to complaints of encroachment /illegal construction received against them. At present there is no encroachment in form of pacca structure. Photographs of encroachment removal action are annexed herewith as ANNEXURE-B.

**VERIFICATION:**

Verified at Delhi on this 31 JAN 2024 day of January 2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

*Shadab Alam*  
DEPONENT  
SHADAB ALAM

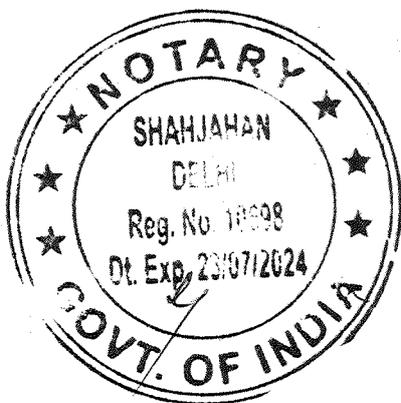
Executive Engineer (M-IV)/sz  
Municipal Corporation of Delhi

*Shadab Alam*  
DEPONENT

SHADAB ALAM  
Executive Engineer (M-IV)/sz  
Municipal Corporation of Delhi

31 JAN 2024

*Shadab Alam*  
I identified the deponent who has  
Signed/put in my presence



CERTIFIED THAT THE DEPONENT  
Shadab Alam  
has solemnly affirmed before me at Delhi  
that the contents of the affidavit which  
have been filed is explained to me and  
true and correct to his knowledge

*Shadab Alam*  
Notary Public

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MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER  
Div-(M-IV), South Zone, sec-4, Pusp Vihar,  
Near NBCC Plaza,  
New Delhi-110017,

No. EE(M)-~~V~~/52/2022-23-D 513

Dated 6/2/23

To,

Ms Sudha Varma  
Owner/Occupier  
H.N. C-4/4050, Pocket C-4  
Vasant Kunj, New Delhi

**Notice**

Madam,

A complaint dated 02.01.2023 is received in this office in which it is alleged that you have encroached upon Government land. Accordingly, a notice dated 03.01.2023 was served to you for your response.

In reply to notice dated 02.01.2023, you have stated that no concrete structure has been built nor there is any addition /extension of the premises and your flat is in original shape as it was allotted by DDA, whereas, as per report of area JE, you have encroached the Government land /green area /planter area after removal of plants and demolition of the platform meant for planter. The same has been paved with concrete and encroached by constructing a boundary wall around it. Further, you have also encroached Government land by way of putting fiber sheets, iron fencing. The detail of encroachment is shown in the map enclosed herewith.

Therefore, you are hereby requested to remove the above said encroachment from Government land within a period of 7 days from receipt of this notice or submit your reply within 7 days that why the encroachment mentioned in the enclosed plan should not be removed/ is not required to remove, failing which same will be removed by this office on your risk and cost without giving any further notice.

*Ram Charan*  
(Ram Charan)

Executive Engineer (M)-IV  
South Zone.

**RAM CHARAN**  
Executive Engineer (M)-IV  
South Zone, M.C.D.



BEFORE



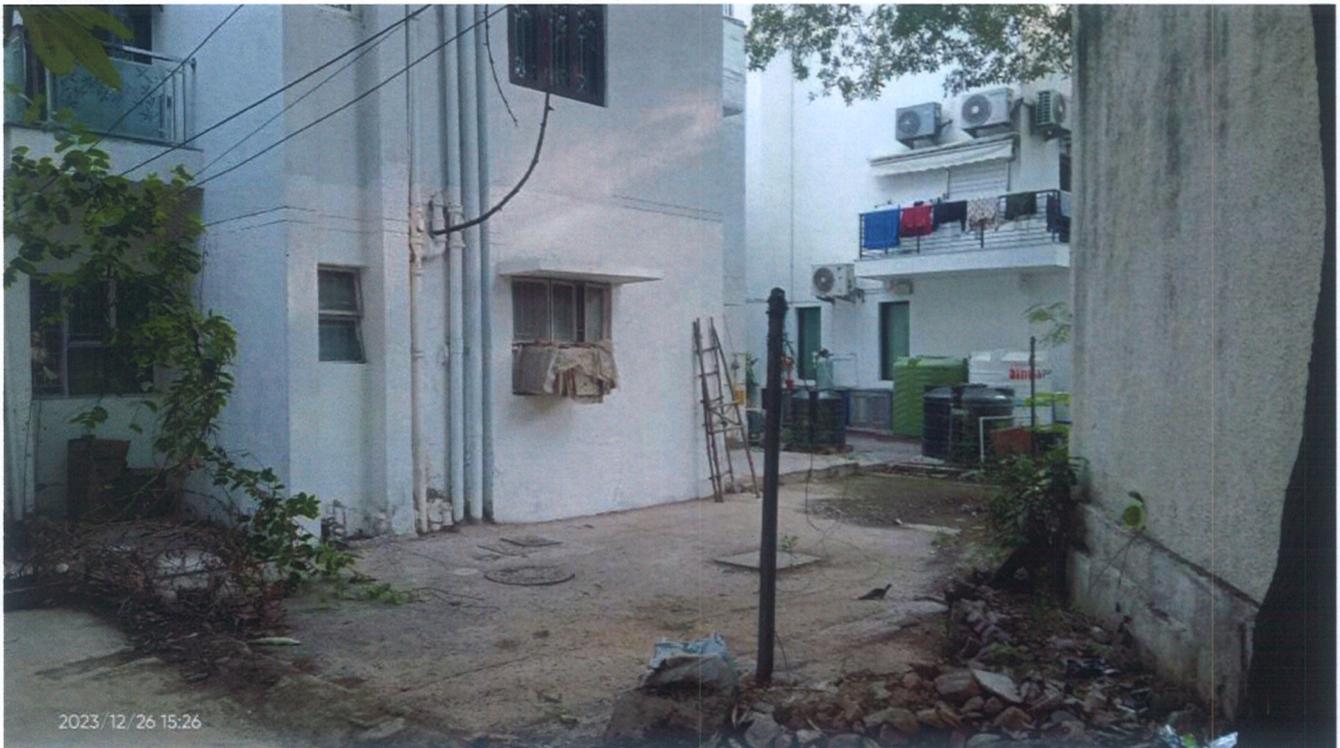
AFTER

  
**PRAVIN DHAWARE**  
A E (M IV) / SZ  
Municipal Corporation of Delhi

  
**SANDEEP KUMAR**  
JE (M IV) / SZ  
Municipal Corporation of Delhi



BEFORE



AFTER

*Pravin*  
**PRAVIN DHAWARE**  
A.E.  
Municipal Corporation of Delhi

*Sandhya*  
**SANDHYA KUMAR**  
J.E. M.M.SZ  
Municipal Corporation of Delhi

Flat No-4050 c-4 Vasant kumr  
46

7 0



BEFORE



2023/12/26 14:32

AFTER

  
**PRAVIN DHAWARE**  
A.E (M-IV)/sz  
Municipal Corporation of Delhi

  
**SANDEEP KUMAR**  
J.E (M-IV)/sz  
Municipal Corporation of Delhi



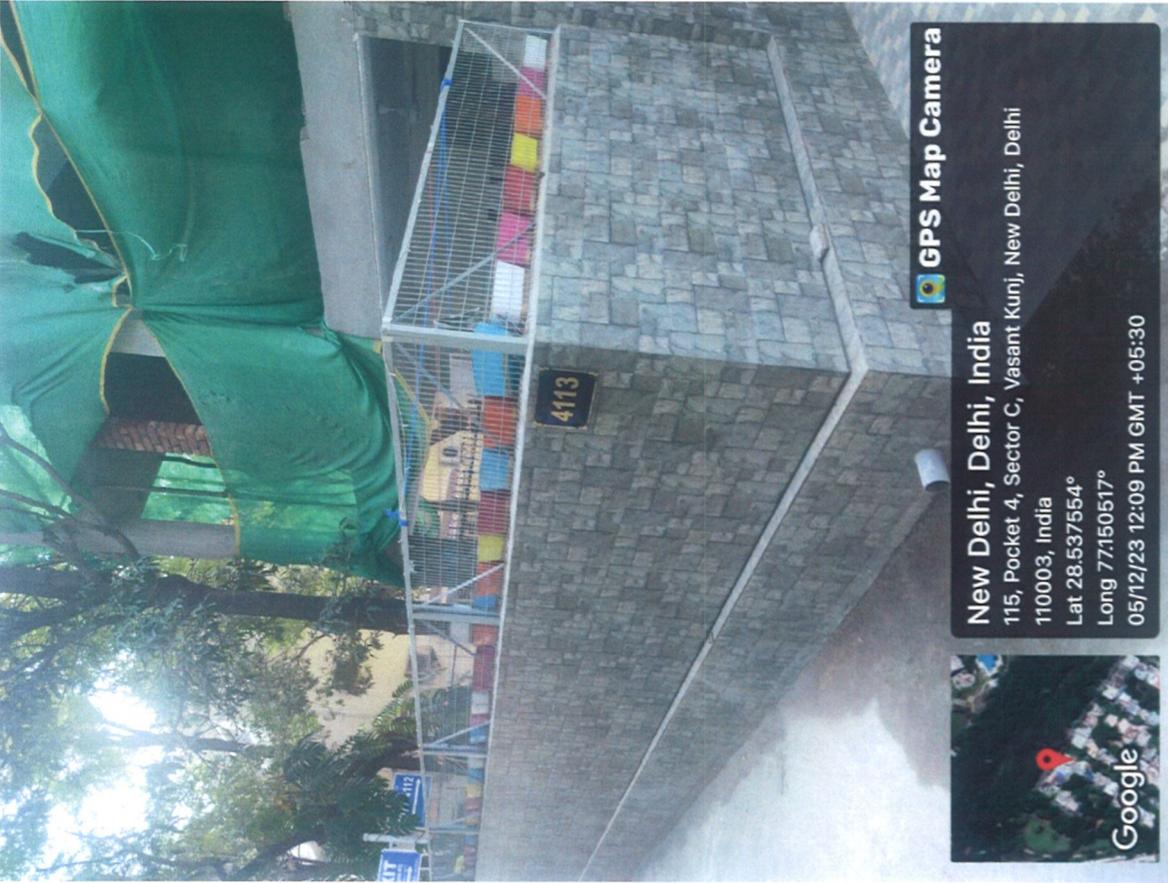
BEFORE



AFTER

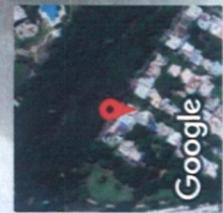
  
**PRAVIN DHAWARE**  
A/E (M-IV)/sz  
Municipal Corporation of Delhi

  
**SANDEEP KUMAR**  
J.E (M-IV)/sz  
Municipal Corporation of Delhi



**GPS Map Camera**

New Delhi, Delhi, India  
 115, Pocket 4, Sector C, Vasant Kunj, New Delhi, Delhi  
 110003, India  
 Lat 28.537554°  
 Long 77.150517°  
 05/12/23 12:09 PM GMT +05:30



*Flat No- 4113 C-4 Vasant kunj*

**BEFORE**

**PRAVIN DHAWARE**  
 A. E. J. S. J. S.  
 Municipal Corporation of Delhi



**GPS Map Camera**

New Delhi, Delhi, India  
 G5P2+X73, Pocket 4, Sector C, Vasant Kunj, New Delhi,  
 Delhi 110070, India  
 Lat 28.537484°  
 Long 77.150588°  
 05/12/23 12:39 PM GMT +05:30



*Flat No- 4113 C-4 Vasant kunj*

**AFTER**

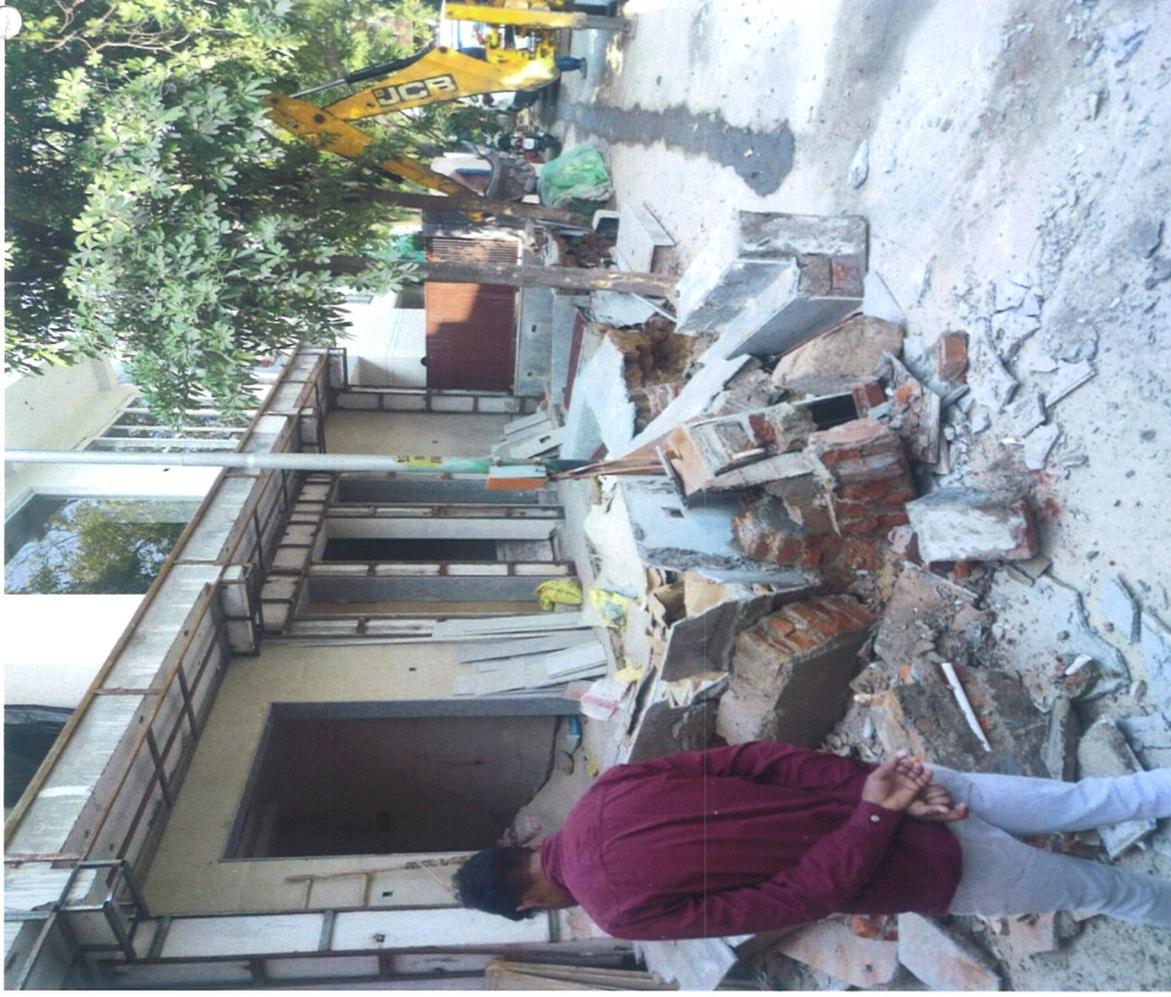
**SANDEEP KUMAR**  
 J.E (M-IV)/sz  
 Municipal Corporation of Delhi

Flat No-4005 C-4 Vasant Kunj



BEFORE

**PRAVIN D HAWARE**  
A PRACTICE  
Municipal Corporation of Delhi



AFTER

**SANDEEP KUMAR**  
J.E (M-NYSS)  
Municipal Corporation of Delhi

Flat No-4069 C-4 Vasant Kunj

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BEFORE

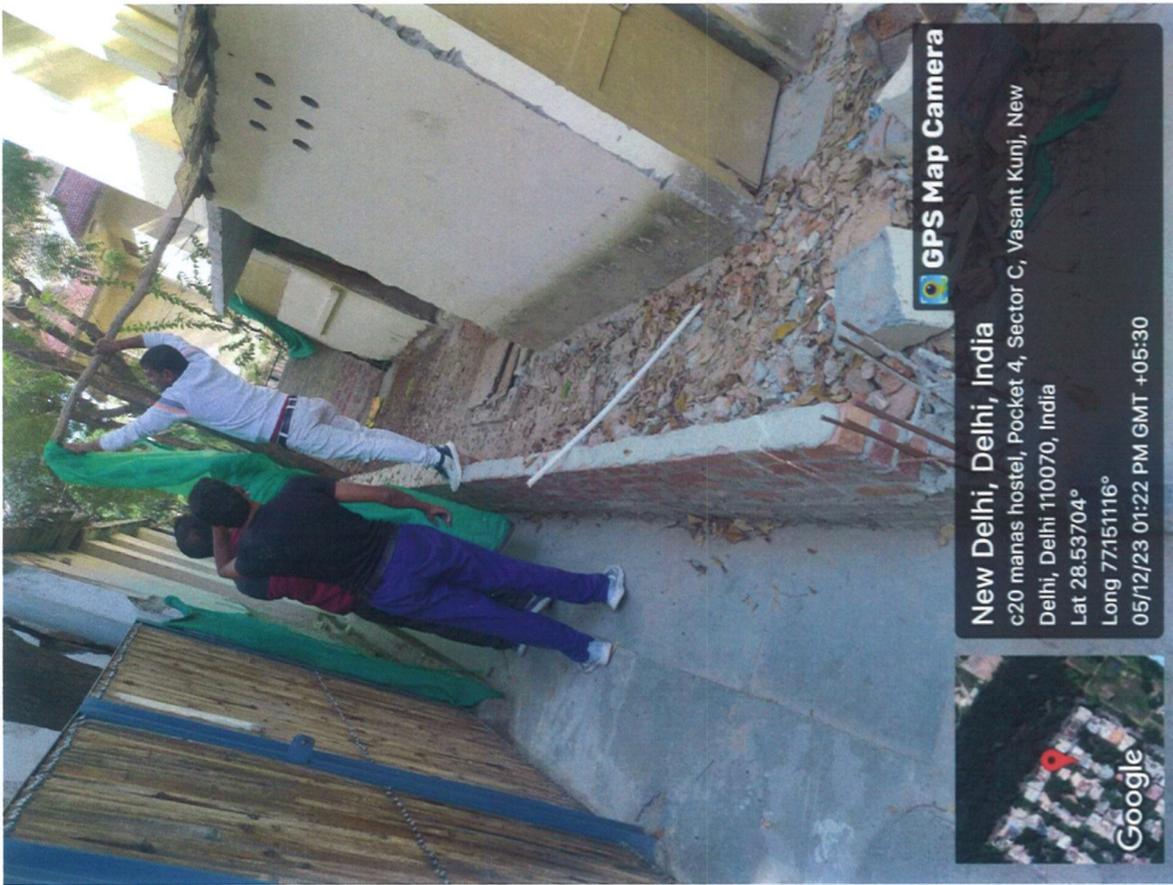
PRAYANK DHAWARE  
AE  
Municipal Corporation of Delhi



AFTER

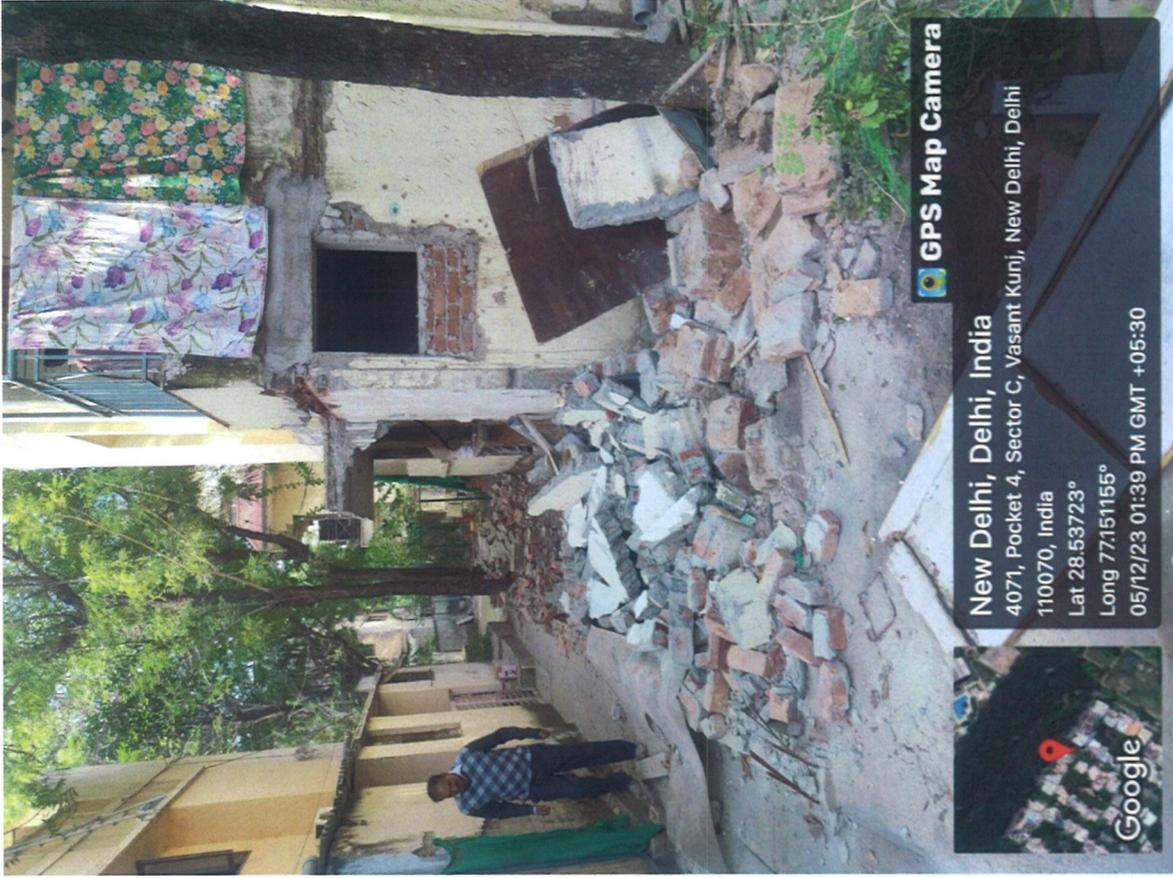
SANDEEP KUMAR  
J.E (M2M) SZ  
Municipal Corporation of Delhi

Flat No-4069 C-4 Vasant kunj



BEFORE

**PRAVIN DHAWARE**  
*A.F.*  
 Municipal Corporation of Delhi



AFTER

**SANDEEP KUMAR**  
*J.E.*  
 Municipal Corporation of Delhi